

ITEM NO.1502  
(FOR ORDER)

Court 1 (Video Conferencing)

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 455/2020

NEETU YADAV

Petitioner(s)

VERSUS

SACHIN YADAV  
(IA No.38669/2020-STAY APPLICATION )

Respondent(s)

Date : 30-09-2020 This matter was called on for pronouncement of order today.

For Petitioner(s) Mr. Dushyant Parashar, AOR  
Mr. Dinesh Pandey, Advocate  
Mr. Manu Parashar, Advocate.

For Respondent(s) Respondent-in-person

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Hon'ble Mr. Justice V. Ramasubramanian pronounced the order today.

The transfer petition is allowed in terms of the signed order.

Pending application(s), if any, shall also stand disposed of.

(MADHU BALA)  
AR-CUM-PS  
(Signed order is placed on the file)

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR